

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SMT G. P. JAIN  
DAILY BOARD CIVIL CAUSE LIST OF DATE 25.09.2020.  
C.R. NO.06**

<b>Sr. No.</b>	<b>Suit no.</b>	<b>Name of parties</b>	<b>Stage</b>	<b>Name of Advocate</b>	<b>Next date</b>
<b>1</b>	2699/10	Sujata Chandrakant Patil V/s. MCGM	Argument	A.M. Saraogi	
<b>2</b>	806/11	Sushama Desai V/s. MCGM	Argument	N.G. pardeshi	
<b>3.</b>	2466/15	Sandeep Sadanand Shetty Vs The MCGM & Anr.	Draft issues	Rajendra Bhandari	
<b>4</b>	2683/15	Mr. Israr Jabbar Khan Vs MCGM	Draft issues	Vinod Pandey	
<b>5</b>	2114/16	Mr. Bharat Mohanlal Mehta Vs MCGM & Ors.	Draft issues	Shilpa Nagori	
<b>6</b>	St. No. 3804/20	Madhukar Pundalik Kalokh V/s. MCGM	NM hearing	A.M. Saraogi	
<b>7</b>	St. No.4599/20	Paresh Tulsidas Vora V/s. MCGM	Ad-interim hearing	Bharat Chaudhari	